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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/113/2016

NAME OF THE PETITIONER(S) : Rojer Mathew P.

NAME OF THE RESPONDENT(S) : M/s P.T. Mathai Construction Company Pvt. Ltd. & 5
others

UNDER SECTION : 397/398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. <i>Ridhy Shankar.</i> <i>Ashok Kumar.</i> <i>Rep by. A. HARIRAM.</i>	<i>Respondent</i> <i>Respondent</i> Rep by <i>Petitioner -</i>	<i>Sh. Tariq</i>
2. <i>S. Manjula, Adv</i> <i>For KSR & CO company secretaries LLP</i> <i>CBE</i>	<i>for R4</i> <i>(After Amendment)</i>	<i>S. Manjula</i>

ORDER

Shri A Hariram, proxy counsel representing senior counsel for petitioner on record present. Ms S Manjula, counsel for R4 present. Counsel representing other respondents called but absent. At request of counsel for respondents, time extended for submitting final arguments. Put up on 15.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)